

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठORDER OF THE HEARING ON 23rd April, 2024, 10:30 A.M.

CP (IB) No. 12/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	SKP Mining Pvt. Ltd. -Vs- Adhunik Metaliks Ltd.
Under Section	9 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Anuj Singh, Advocate
 Ms. Rasshmi Bothra, Advocate
 Ms. Shreya Choudhary, Advocate

For Respondent (s)

ORDER

Ld. Counsel Mr. Rashmi Singhee appeared for the petitioner. Heard the petitioner. Petitioner is directed to send notice to the respondent through speed post and by e-mail. Registry is also directed to send notice to the respondent by e-mail. On receipt of notice, respondent is directed to file a reply within three weeks' time after serving copy upon the petitioner counsel. On receipt of reply, petitioner is directed to file rejoinder if any within a week. Registry is directed to send notice along with the copy of today's daily order. List the matter by 12.06.2024.

Sq

Kaushalendra Kumar Singh
Member (Technical)

Sq

P. Mohan Raj
Member (Judicial)